

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 2902-2903/2016

HARISH SINGH & ANR.

Petitioner(s)

VERSUS

PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD.Respondent(s)

Date : 24-08-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Devesh Kumar Tripathi, AOR

For Respondent(s)

Mr.Ashok K. Mahajan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the respondent No.1 to file the counter affidavit.

Two weeks time as last chance is given to the Id.counsel for the petitioner to take fresh steps for the service of notice to the unserved respondent Nos.2-4.

The other respondents have been deleted from the array of parties by order dated 31.07.2017 of the Hon'ble Judge in Chamber.

List the matter again on 12.10.2017.

SANJAY PARIHAR
Registrar

SB